

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
01.	IA 1421/18 in DFR No 3023/18 (RP) in A No 268 of 2015 (IA 1421/18 – Delay in filing)	Surat Municipal Corporation Vs. Gujarat Electricity Regulatory Commission & Anr.	3023/2018 Dated 14/08/2018	24/09/2018	--	09/10/2018 Court -II
02.	A No 285/18	Punjab State Power Corporation Limited Vs. Talwandi Sabo Power Limited & Anr.	2659/2018 Dated 13/07/2018	25/09/2018	--	09/10/2018 Court-I
03.	IA 1406/18 in DFR No 2760/18 (IA 1406/18 - Delay in filing)	Mytrah Vayu (Som) Private Limited Vs. Rajasthan Electricity Regulatory Commission & Ors.	2760/2018 Dated 30/07/2018	25/09/2018	--	10/10/2018 Court -II
04.	IA 1412/18 in DFR No 2877/18 (IA 1412/18 - Delay in filing)	Indian Wind Energy Association Vs. Tamil Nadu Electricity Regulatory Commission & Ors.	2877/2018 Dated 03/08/2018	25/09/2018	--	10/10/2018 Court-II
05.	IA 1415/18 in DFR No 2963/18 (IA 1415/18 – Delay in filing)	Pinpoint Energy K 1 Private Limited Vs. Karnataka Electricity Regulatory Commission & Anr.	2963/2018 Dated 09/08/2018	26/09/2018	--	10/10/2018 Court -I
06.	IA 1417/18 in DFR No 2491/18 (Delay in filing)	Hindustan Petroleum Corporation Limited Vs. Telangana State Electricity Regulatory Commission & Anr.	2491/2018 Dated 13/07/2018	26/09/2018	--	10/10/2018 Court -I
07.	IA 1418/18 in DFR No 2879/18 (IA 1418/18 - Delay in filing)	Sai Wardha Power Generation Limited Vs. Maharashtra Electricity Regulatory Commission & Ors.	2879/2018 Dated 03/08/2018	28/09/2018	--	11/10/2018 Court -I

By Order
Sd/-
Dy. Registrar

Dated: 05/10/2018